

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER AND SANITATION
LOK SABHA
UNSTARRED QUESTION NO. 2872
ANSWERED ON 08.08.2024

FUNDS FOR DRINKING WATER SUPPLY

†2872. SHRI BHAUSAHEB RAJARAM WAKCHAURE:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether any funds have been allocated or proposed to be allocated for drinking water supply particularly for the State of Maharashtra during the last three years;
- (b) if so, the details thereof, district-wise;
- (c) whether few schemes regarding drinking water supply for a number of States are under consideration/pending with the Union Government;
- (d) if so, the details thereof, State-wise;
- (e) the reasons for delay in approving the said schemes; and
- (f) the details of the steps taken so far by the Union Government to address the problem of drinking water in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI
(SHRI V. SOMANNA)

(a) & (b) The year-wise details of funds allocated, released and utilized by Maharashtra for drinking water supply in rural areas under Jal Jeevan Mission (JJM) during the last three years are as under:

(Amount in Rs. Crore)

Year	Central share					Expenditure under State share
	Opening Balance	Budget allocation	Fund drawn by the State	Total available fund	Reported utilization	
2021-22	268.99	7,064.41	1,666.64	1,935.63	377.98	477.98
2022-23	1,557.65	7,831.25	3,915.62	5,473.27	3,109.53	2,972.12
2023-24	2,363.74	21,465.88	7,444.26	9808.00	8,208.53	8,371.34

District-wise information related to funds allocated, released and utilized is not maintained centrally.

(c) to (e) Drinking water is a State subject. The power to plan, design, approve and implement drinking water supply schemes lies with State Government including Maharashtra. Government of India supplements the efforts of the States by providing technical and financial assistance. As such individual projects/ schemes for rural water supply are not approved at the Government of India level.

(f) Government of India, in partnership with States/UTs including Maharashtra is implementing Jal Jeevan Mission, since August, 2019, to make provision of tap water supply to every rural household in the country.

Under JJM, provisions have been made for development/ strengthening/ augmentation of drinking water sources; and infrastructure for bulk transfer of water, treatment and distribution systems in water deficit drought-prone and desert areas without dependable ground water sources apart from creation of in-village water supply infrastructure.

In addition, provisions for taking up augmentation and strengthening of local drinking water sources in convergence with other schemes at village level viz. MGNREGS, 15th Finance Commission tied grants to RLBs/ PRIs, Integrated Watershed Management Programme (IWMP), State schemes, District Mineral Development Fund, CSR funds, community contribution, etc. is also envisaged under the JJM.
